

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF: -

IN RE: COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMNET
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

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Through

(SAMEER ABHYANKAR)
ADVOCATE FOR STATE OF SIKKIM
D-247, LGF, DEFENCE COLONY, NEW
DELHI-110024
CC-2516

PLACE: NEW DELHI
Dated:01.07.2026

Email: contactadvsa@gmail.com
M-9953328394



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606 of 2018
(I.A. No. 163 of 2021)

IN THE MATTER OF:

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

ADDITIONAL AFFIDAVIT ON BEHALF OF THE STATE OF SIKKIM IN
COMPLIANCE OF ORDER DATED 16.01.2025 AND 14.10.2025

I, Sh. Ravindra Telang, Chief Secretary, Government of Sikkim, Tashiling Secretariat, Gangtok, Sikkim 737101, do hereby solemnly affirm and most humbly and respectfully submit as under:

1. I am the Chief Secretary to the Government of Sikkim and am duly authorised and competent to swear the present affidavit on behalf of the answering Respondent.
2. I say that State of Sikkim has already filed its Compliance Affidavit dated 08.05.2026, the contents whereof may kindly be read as part and parcel of the present affidavit. The present Additional Affidavit is being filed to place on record certain additional submissions on record and the updated status subsequent thereto.
3. I say that the State of Sikkim has already filed the six-monthly Compliance Affidavit along with the Report indicating the status of Solid Waste Management and Liquid Waste Management for the period from November, 2025 to April, 2026.

Ravindra
Chief Secretary
Govt. of Sikkim



4. I say that, thereafter, the concerned Departments of the State have further re-examined the status and assessed ground/ field conditions of solid and liquid waste management with adopting approach to reduce the current gaps existing in waste processing in solid waste and treatment of sewage expeditiously.
5. I say that pursuant to the aforesaid review, the present Additional Affidavit is being filed to place on record the updated status regarding the existing gaps in waste processing, the action proposed to be taken during the next six months and the financial tie-ups. The same is reproduced hereunder for the convenience of this Hon'ble Tribunal:

Solid Waste Management

I. Table: Daily Waste Management

ULB	Biodegradable waste in TPD	Processing by composting in TPD	Gap in TPD	Non biodegradable waste in TPD	Processing in TPD	Gap in TPD	Interests in TPD	Total waste in TPD
Mangan Nagar Panchayat	0.25	0.25	0	0.47	0.47	0	0.3	1.02
NayabazarJorethang Nagar Panchayat	0.30	0.30	0	2.00	2.00	0	1.2	3.50
Singtam Nagar Panchayat	1.00	0.7	0.3	1.40	1.40	0	0.3	2.70
Namchi Municipal Council	2.50	1.50	1.0	2.50	2.50	0	1.0	6.00
Gyalshing Nagar Panchayat	0.30	0.20	0.10	1.30	1.30	0	0.3	1.90
Rangpo Nagar	3.50	1.30	2.2	1.50	1.50	0	1.0	6.00

Xami

Chief Secretary
Govt. of Sikkim



Panchayat			0					
Gangtok Municipal Corporation	23.00	23.00	0	31.00	24.152	6.848	0.6	54.60
Total	30.85	27.25	3.60	40.17	33.322	6.848	4.70	75.72

6. I say that the above table indicates that the total gap in composting is 3.60 TPD (Singtam 0.3, Namchi 1.0, Gyalshing 0.1 and Rangpo 2.2), while the gap in processing of dry waste is 6.848 TPD, which presently exists only in Gangtok. I further say that in all the Urban Local Bodies (“ULBs”), inerts aggregating to 4.7 TPD is used in construction and filling purposes.
7. I say that considering the insignificant estimated gaps existing in each of the ULBs, the State has considered accommodating the unprocessed biodegradable waste, non-biodegradable (Dry) waste and inert waste through the existing Home Composting facilities, Organic Waste Converters (“OWCs”), Windrowing in Gangtok and by enhancing source segregation followed by linking to the Authorised Recyclers and inerts to sanitary landfill (“SLF”). I further say that it is also considered to achieve the said targets by 31.12.2026. I also say that inert waste shall be processed in accordance with the Solid Waste Management Rules, 2026.
8. I say that with effect from 01.06.2026, an Automatic Waste Segregation Machine (“AWSM”) has been installed at the Martam site, Gangtok. I further say that the AWSM, together with the Organic Waste Converter (“OWC”), will facilitate effective composting and segregation of dry waste feedstock. The

[Signature]
Chief Secretary
Govt. of Sikkim



rejects arising from these processes will be subjected to the Sanitary Landfill Facility (SLF) as per Schedule II of the Solid Waste Management Rules, 2026. A true copy of the operation and performance report of the said AWSM, along with geo-tagged photographs, is annexed herewith as **Annexure A-1**.

9. I further say that in the State of Sikkim, the applicability of an exclusive Refuse Derived Fuel ("RDF") Plant is not considered to be technically and economically feasible.

b) Legacy waste

10. I say that the details of biomining of legacy waste are reflected in Table 7 (Page 739), Table 8 (Page 740) and Page 762 of the six-monthly Compliance Report already placed on record. I further say that legacy waste has been reported only at the Martam site, Gangtok. The State has remediated 2,33,823 Tonnes of legacy waste reported as on 01.06.2023 and further additional waste thereafter of 0.134.

A true copy of the geo-tagged photographs of the Martam site is annexed herewith as **Annexure A-2**.

11. I say that there is residual legacy waste on account of gap of 6 to 7 TPD of dry waste, 7 TPD of compostable wet waste and 4.7 TPD of inert waste. I further say that 6 to 7 TPD of dry waste will be routed through the Authorised Recyclers by 31.12.2026. I also say that the State has taken preventive measures to avoid any chances of fire and there is no possibility of effects due to leachate considering the nature of the waste.

12. I say that inerts and good earth soil are being utilised for construction purposes. I further say that, as per the Solid Waste Management Rules, 2026, the State is making provisions for setting up SLFs for disposal of inerts and

Saw
Chief Secretary
Govt. of Sikkim



rejects at Martam and taking distance criteria for setting up regional SLFs in terms of Provision 12 of the said Rules. The same is proposed to be completed by 31.03.2027.

13.I further say that wet waste shall be processed through Home Composting, Organic Waste Converters and Windrowing in Gangtok.

c) Ring fence expenditure

14.I say that the remaining Ring Fenced amount and the funds available under other Central and State supporting schemes shall be utilised for the following purposes:

- I. Remediation of residual legacy waste at Martam.
- II. Plugging the reported gaps in waste processing.
- III. Enhancing scope of segregation as per new rules including management of Special care, Sanitary and domestic hazardous waste.
- IV. Setting up of SLFs as per new rules.
- V. Awareness program at different levels and District levels as per Rules.

d) Sewage Management

15.I say that, based on the data provided on sewage generation, household connectivity to sewers and the installed and utilisation level of STPs (Pages 742 to 752 of the six-monthly Compliance Report), a gap analysis has been carried out. The said gap analysis is reflected in the table at Page 749 of the Compliance Report.

Yam
Chief Secretary
Govt. of Sikkim



16. I say that, as per the aforesaid gap analysis, the State will set up STPs in all the ULBs by September, 2028. I further say that the State has finalized the execution plan linked with timelines and financial allocations.

17. I say that the major constraint in the hilly terrain is relating to establishment of sewers, which is not comparable to the plain terrain. I further say that the State has to ensure maintenance of gradient, less pumping and proper upkeep of sewers. Keeping this in view, the State has adopted low depth sub-surface sewers as per the CPHEEO Manual.

A true copy of the note along with geo-tagged photographs is annexed herewith as **Annexure A-3**.

18. I say that implementation of STPs in six ULBs (excluding Gangtok) are small-sized that is, 11.18 MLD generated by six ULBs ranging between 0.72 to 3.49 MLD and are located on difficult terrain posing difficulty in laying conveyance system. I further say that the unconnected households are having septic tanks and soak pits and after the connections are secured, no sewage will go to drains.

19. I say that the State is concerned with preventing disposal of sewage and sullage into dry or storm water drains. I further say that in Sikkim, the drains are either naturally formed during rains on the hill slopes or are man-made drains meant for carrying rain water and city wash water. The characteristics of the drain water, as reflected in Table C (Page 746 of the six-monthly Compliance Report), indicate BOD values of less than 4.0 mg/l and FC values of less than 1100 MPN/100 ml. I also say that such contamination is linked with floor washings and cattle dung/excreta, and only sullage is presently discharged into the drains. The ultimate discharges to rivers and Kholas will

Raw
Chief Secretary
Govt. of Sikkim



be controlled and present disposal are to be diverted to STPs and for this, the time bound works are executed with upper timeline of September, 2028. The longish time taken is due to constraints in laying sub- surface sewer lines passing through privately owned sites and also public resentment for setting up of STPs/ DSTPs.

20.I say that, as reflected in Table D (Page 749 of the six-monthly Compliance Report), for treating estimated sewage generation of 29.51 MLD , existing facilities are for 24.77 MLD but, utilisation is 16.23 MLD and this is due to design period of STP, non-existence of conveyance system and households not connected to existing sewers. Therefore, the action plan is to execute installation of STPs, lay shallow sewers and connect households within September, 2028. The State however, will be moving forward to cut down time lines.

21.I say that utilisation of treated sewage is difficult because of reasonably good water availability and limited secondary sources for utilisation of the treated water. I further say that the State shall endeavour to utilise the treated wastewater for fire extinguishing, construction purposes and suppression of dust, for which necessary steps shall be taken.

22.I say that the Ring Fenced amount shall be utilised for achieving the identified targets, which include:

- I. completion of households connectivity in Gangtok, Singtam and Rangpo,
- II. laying of sub surface conveyance in Mangan, Gyalshing, Namchi and Jorethang.

Law
Chief Secretary
Govt. of Sikkim



III. setting up of STPs/ DSTPs/ FSTPs in Mangan, Namchi and Jorethang.

23.I say that in view of the above submissions, this Hon'ble Tribunal may kindly consider granting time to the State. I further say that the State is committed to monitor the execution plan at the State, District and ULB levels and simultaneously take the public into confidence.

24.I say that the facts stated in the present affidavit are true and correct to my knowledge and belief, based on the records made available to me by the concerned Departments of the Government of Sikkim. Nothing material has been concealed therefrom.

Ravindra Telang

DEPONENT

Chief Secretary
Govt. of Sikkim

VERIFICATION

Verified at Gangtok, Sikkim on this 01 day of July, 2026 that the contents of paragraphs 1 to 24 of the above affidavit are true and correct to my knowledge and belief, derived from the official records made available to me by the concerned Departments of the Government of Sikkim. Nothing material has been concealed therefrom.

Ravindra Telang

DEPONENT

Chief Secretary
Govt. of Sikkim

Solemnly Affirmed before me on this the

30th Day of 26.20.26 by Shri/Smt/Kri
Ravindra Telang Sikkim

Identified by Shri/Smt/Kri *Kusum*
Singh of Sikkim

J. Shupa

Ms. Tshering Lhamu Sherpa
Oath Commissioner
Pakyong District
High Court of Sikkim
Vide Notification No. 20/HSC/13/5/2024

Annexure A-1**REPORT
AUTOMATIC WASTE SEGREGATION MACHINE**

Commissioned on: 01 June 2026
Improvement, Performance and Achievement Report

1. Introduction

The Automatic Waste Segregation Machine (AWSM) was successfully commissioned on **01 June 2026** at the Municipal Solid Waste Processing Facility, Martam. The primary objective of the project was to improve waste segregation efficiency, ensure scientific waste processing, enhance environmental compliance, and provide a safer and healthier working environment for the operational workforce.

Since commissioning, the facility has achieved substantial improvements in waste handling, processing efficiency, RDF feedstock quality, environmental management, and worker welfare. The machine has enabled systematic segregation of mixed municipal solid waste into different fractions, thereby supporting sustainable waste management practices.

2. Objectives of Commissioning

The commissioning of the Automatic Waste Segregation Machine was undertaken with the following objectives:

- To improve segregation efficiency of municipal solid waste.
- To ensure scientific processing and disposal of waste.
- To improve RDF feedstock quality for co-processing.
- To reduce environmental impacts such as leachate generation, foul odour, and fly nuisance.
- To eliminate waste accumulation and processing backlog.
- To improve workplace hygiene and worker safety.
- To ensure uninterrupted operations throughout the year, including during monsoon seasons.

3. Waste Processing Flow

- Municipal solid waste is received from GMC and private vehicles and recorded through the weighbridge system.
- The waste is unloaded directly in the covered processing area.

- The Automatic Waste Segregation Machine segregates the waste into Dry Waste, Wet Waste, and Inert Waste.
- The dry fraction is processed for RDF feedstock preparation.
- The wet fraction is processed through **biomethanization and composting**.
- The inert fraction is scientifically disposed of at the designated landfill site.
- The entire process is carried out under a covered shed, ensuring efficient operations and protection from adverse weather conditions.

4. Operational Performance

Since the commissioning of Automatic Waste Segregation Machine, the facility has been consistently processing approximately 70–100 TPD (Tonnes Per Day) of municipal solid waste received from GMC and private collection vehicles. The segregated waste stream primarily comprises:

- Dry Waste: Approximately 85–90%
- Wet Waste: Approximately 10–15%

The implementation of the Automatic Waste Segregation Machine has significantly improved segregation efficiency, enabled continuous daily processing, enhanced RDF feedstock quality, and eliminated waste backlog, even during adverse weather conditions.

5. Improvements Observed After Commissioning

5.1 Improved Segregation Efficiency

- Effective segregation of mixed waste into dry waste, wet waste, and inert fractions.
- Better recovery of recyclable and combustible materials.
- Improved quality of RDF feedstock.

5.2 Covered Processing Operations

Prior to commissioning, waste handling and processing activities were conducted in open areas, making operations vulnerable to rainfall and adverse weather conditions.

After commissioning:

- Waste is unloaded directly near the processing area.
- Processing operations are carried out under a covered shed.
- Better control of waste handling and storage.

5.3 Leachate Control

- Significant reduction in leachate generation.

- Prevention of rainwater mixing with waste.
- Improved environmental management within the facility.

5.4 Odour Control

- Timely waste processing minimizes decomposition.
- Noticeable reduction in foul smell and odour generation.

5.5 Fly and Vector Control

- Improved housekeeping practices.
- Reduced breeding of flies and disease vectors.
- Cleaner processing environment.

5.6 Continuous Processing

- Processing activities continue irrespective of weather conditions.
- Improved operational reliability throughout the year.

5.7 Elimination of Waste Backlog

Before commissioning:

- Rainfall and adverse weather often caused delays in processing.
- Waste accumulation and backlog were common.

After commissioning:

- Daily processing is maintained.
- No significant backlog of waste observed.

6. RDF Feedstock Quality Improvement

The Automatic Waste Segregation Machine has significantly improved RDF feedstock preparation by:

- Producing cleaner dry waste fractions.
- Improving calorific value consistency.
- Reducing contamination levels.
- Maintaining quality standards required for co-processing in cement industries.

This has strengthened the facility's ability to support sustainable waste-to-energy initiatives.

7. Scientific Disposal of Inert Waste

The machine effectively separates approximately **10–15% inert material** from incoming waste streams.

8. Worker Welfare and Safety

One of the most significant achievements following commissioning has been the improvement in worker welfare.

Before Commissioning

- Waste handled in open areas.
- Exposure to rain and adverse weather.
- Greater contact with leachate and foul odour.
- Less comfortable working conditions.

After Commissioning

- Operations carried out under a covered shed.
- Improved workplace hygiene.
- Reduced exposure to rain, odour, and flies.
- Enhanced worker comfort and safety.

9. Conclusion

The commissioning of the Automatic Waste Segregation Machine has transformed the Municipal Solid Waste Processing Facility at Martam into a more efficient, environmentally sustainable, and worker-friendly operation.

The facility is now capable of processing more than **100 MT of waste per day**, maintaining high segregation efficiency, producing quality RDF feedstock, ensuring scientific disposal of inert waste, and preventing operational backlogs even during adverse weather conditions.

The project stands as a significant milestone in improving municipal solid waste management and reflects the successful collaboration of management, technical staff, and operational workers in achieving sustainable waste processing goals.

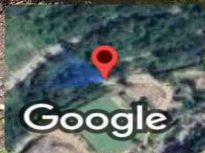


Annexure A-2

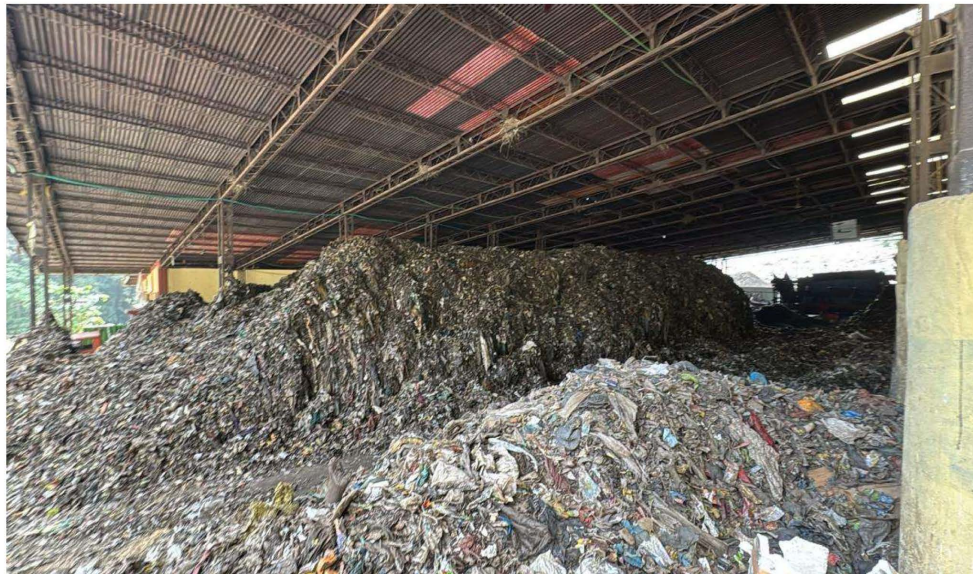
Martam site before and after Biomining



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Martam site before and after Biomining

UPDATED REPLY TO THE EARLIER SUBMISSION IN COMPLIANCE OF PARA NO. 7 OF THE ORDER DATED 14.10.2025 (UPLOADED ON 18.11.2025) W.R.T. O.A. NO. 606 OF 2018 (I.A. NOS. 163/2021, 299/2024 & 20/2025) IN THE MATTER OF STATE OF SIKKIM IN THE FORMAT SUGGESTED IN THE ORDER DATED 16.01.2025.

Point-wise Updated Reply with Pagination Reference

Sl. No.	Pagination Reference	Column Name/ No and Subject	Updated Reply / Remarks															
1	Page No 11	Column 2/ Targeted Household to be connected to Sewers Gangtok ULB	In the total targeted Household of 32092 of Gangtok as submitted in earlier submissions, the Lower belt area of Bojoghari municipal ward has not been covered by the existing sewer network. However, the DPR for the said uncovered area including Lower Lingding municipal ward and peri-urban areas such as Luing, Banjhakri falls etc has been prepared and processed for approval and financial sanction of the Government. Hence, about 250 HH from the total submitted HH of 32092 will still remain unconnected till March 2027 and shall be targeted for connection after 36 months from the commencement of the project after approval and sanction.															
2	Page No. 12	Remark/ Mangan Sewer Network	Remark: The updated sewer network details for Mangan Town are as follows: <table><tr><td>Particulars</td><td>Approved/ Target Length</td><td>Completed Length</td></tr><tr><td>Main Trunk Line:</td><td>8.10 Km</td><td>0 Km</td></tr><tr><td>Sub-main Trunk Line:</td><td>24.00 Km</td><td>19 Km</td></tr><tr><td>Household Connections and Laterals:</td><td>9.43 Km</td><td>0 Km</td></tr><tr><td>Total</td><td>41.53 km (say 42km)</td><td>19 Km</td></tr></table> Remarks: Work under Progress Accordingly, the updated total sewer network details may be read as above. (The earlier affidavit mentions total sewer network of 42 km and completed network of 15 km; the detailed breakup and updated completed length is furnished herein for clarity.)	Particulars	Approved/ Target Length	Completed Length	Main Trunk Line:	8.10 Km	0 Km	Sub-main Trunk Line:	24.00 Km	19 Km	Household Connections and Laterals:	9.43 Km	0 Km	Total	41.53 km (say 42km)	19 Km
Particulars	Approved/ Target Length	Completed Length																
Main Trunk Line:	8.10 Km	0 Km																
Sub-main Trunk Line:	24.00 Km	19 Km																
Household Connections and Laterals:	9.43 Km	0 Km																
Total	41.53 km (say 42km)	19 Km																

3	Page No. 13	Remark/ Gyalshing Town Sewer Network	Remark: The updated sewer network details for Gyalshing Town are as follows: <table><tr><td>Particulars</td><td>Approved/ Target Length</td><td>Completed Length</td></tr><tr><td>Main Trunk Line:</td><td>26.844 km</td><td>20.625 km</td></tr><tr><td>Sub-main and Laterals Line:</td><td>5.706 Km</td><td>4.0 km</td></tr><tr><td>Total</td><td>32.55 km (say 33km)</td><td>24.625 km</td></tr></table> Remarks: Work under Progress Accordingly, the updated total sewer network details may be read as above. (The earlier affidavit mentions total sewer network of 25 km (which was for main Trunk Line only) and completed network of 20 km; the detailed breakup and updated completed length is furnished herein for clarity.)	Particulars	Approved/ Target Length	Completed Length	Main Trunk Line:	26.844 km	20.625 km	Sub-main and Laterals Line:	5.706 Km	4.0 km	Total	32.55 km (say 33km)	24.625 km
Particulars	Approved/ Target Length	Completed Length													
Main Trunk Line:	26.844 km	20.625 km													
Sub-main and Laterals Line:	5.706 Km	4.0 km													
Total	32.55 km (say 33km)	24.625 km													
3	Page Nos. 13 & 14	Column 4 and Remark/ Namchi and Jorethang Town STP Status	Time Target: to complete and commission FSTP Sipchu = December 2027 Remark: The construction of the proposed STPs at Namchi and Jorethang is stalled due to public resentment, as stated in the earlier report. Meanwhile, to address the immediate requirement till resolution of land-related constraints, a 20 KLD Faecal Sludge Treatment Plant (FSTP) project at Sipchu near Jorethang and Namchi is under process and sanction. The same shall provide interim treatment support until the proposed sewerage infrastructure is established. (The earlier report mentions that Namchi and Jorethang STP projects are delayed due to public resentment/land-related issues and require further approval process.)												

4	Page Nos. 15, 16 & 17	Column 6 / Drain Flow Details	The drain-wise flow calculation has been updated as follows: Town-wise Drain Flow Details	
			Town	Flow (MLD) as reported
			No. of Drains	Updated Flow in each Drain (MLD)
			Gangtok	2.20
			20	0.11
			Mangan	0.93
			3	0.31
			Singtam	0.72
			9	0.08
			Rangpo	1.93
			7	0.28
			Gyalshing	0.82
			3	0.27
			Namchi	2.72
			4	0.68
			Jorethang	1.96
			4	0.49
5	Page No. 18	Column 14 / Time Bound Plan for STPs and CTO Status	Remark: In the time-bound plan for setting up and operationalisation of STPs under Column (14), it is submitted that the Consent to Operate (CTO) of Tathangchen Zone III has been renewed up to 31st March 2027. A copy of the renewed CTO is enclosed as Annexure-A. The earlier report mentioned that CTO renewal was under process. The updated status is submitted herein.	
6	Page No. 20	Reference Namchi Jorethang	Note: and	Updated Note: For Namchi and Jorethang, the proposed 20 KLD FSTP project at Sipchu near Jorethang and Namchi is under process and sanction to address the interim requirement until the land-related issues are resolved and permanent STP infrastructure is established.
7		Third Party NABL Accredited Laboratory Reports		The updated third-party NABL accredited laboratory reports for five STPs of Gangtok are enclosed as Annexure-B for kind perusal of the Hon'ble Tribunal.
8		Photographs Mangan Gyalshing	of and	Sewer Network photographs Enclosed as Annexure-C.



**STATE POLLUTION CONTROL BOARD-SIKKIM
FOREST & ENVIRONMENT DEPARTMENT
GOVERNMENT OF SIKKIM
DEORALI, GANGTOK – 737102.**

Ref. No. 404/SICIM

Dated: 07/06/2026

To,

The PCE-Cum-Secretary,
PHE Department,
Government of Sikkim,
Nirman Bhawan-
Gangtok, Gangtok
District-737101.

Sub: RENEWED CONSENT TO OPERATE.

In consideration of your application vide no. 625181 dated 07.04.2026, the State Pollution Control Board-Sikkim hereby grants you Renewed Consent to Operate a Sewage Treatment Plant (STP) located at Lower Tathangchen, Gangtok District-Sikkim under the provision of Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 subject to the following condition:

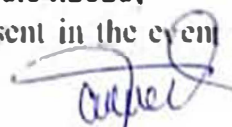
1. That, this consent is meant for specific purpose only and any alteration in the process or capacity shall require obtaining prior permission from the Board;
2. That, you shall operate and maintain the STP 24 hours a day;
3. That, you shall operate the STP to treat sewage adhering to the standards prescribed under the Environment (Protection) Act, 1986 and Rules made there under from time to time, whichever is stringent;
4. That, you shall adhere to the following standards for discharge of effluent:

Sl. No.	Parameter	Permissible limit
1.	pH	6.5-9.0
2.	Bio-chemical Oxygen Demand (BOD)	30 mg/l (in river/stream)
3.	Total Suspended Solids (TSS)	100 mg/l
4.	Colour & Odour	All efforts should be made to remove colour & unpleasant odour as far as practicable.
5.	Fecal Coliform (FC)	1000 MPN/100 ml

5. That, reuse/recycling of treated effluent shall be encouraged and in cases where part of the treated effluent is reused and recycled involving possibility of human contact, standards specified above shall apply;
6. That, The Board reserves the right to review plans, specifications and other data relating to plant setup for the STPs;
7. That, you shall ensure replacement of pollution control system or its parts after expiry of its expected life cycle and defined by the manufacturer/producer, so as to ensure optimum compliance of the standards stated in Table 2 and operational safety thereof;

8. That, as per the directions of the Central Pollution Control Board (CPCB) vide I.No. AS-19019/43/06-UPC-14647 dated 07/03/2020, you shall install UV-Vis Dual Beam Scanning & Multipoint calibration Mechanism Technology based Online Continuous Effluent Monitoring System (OCEMS);
9. That, this consent is valid till 31st March 2027;
10. That, you shall connect and upload the Online effluent monitoring data with the Servers of CPCB and SPCB-Sikkim;
11. That, the OCEMS shall monitor the parameters stated in Table 2 and in addition Flow meter shall be installed as well;
12. That, you shall operate OCEMS (ONLINE CONTINUOUS EFFLUENT MONITORING SYSTEM) in your unit and connect it to SPCB server;
13. That, you shall ensure regular maintenance and operation of the OCEMS with tamper proof mechanisms with facilities for calibration;
14. That, you shall follow guidelines prescribed by the CPCB for OCEMS available at <https://cpcb.nic.in/online-monitoring-of-industrial-emission/>;
15. That you shall have facilities to manage solid waste (STP sludge) generated in your unit;
16. That, the STP sludge collected shall be utilized as manure or disposed in secure landfill;
17. That, in case the Oil content of STP sludge is high, you shall ensure proper treatment/ incineration of the same and the ash shall be channelized to proper disposal facility;
18. That you shall maintain proper laboratory facility for manual testing of treated and untreated effluent received by the STP;
19. That, you shall develop a green belt along the periphery of the facility;
20. That, you shall apply for the renewal of consent one month before its expiry;
21. That, the SPCB-Sikkim also reserves the right to impose or remove additional conditions in relation to this consent;
22. That, you shall abide by all the instructions given by the Board from time to time;
23. That, this consent is valid subject to obtaining other required permissions/licenses/clearances wherever required;
24. That, the Board reserves the right to cancel the consent in the event of any environmental problems during operation or non-compliance to consent conditions stated above;
25. That, in the event of such cancellation as provided in specific condition no 24, the SPCB-Sikkim shall not be responsible for any loss or liability suffered by the authorized person, department or enterprise;
26. That, you shall apply for renewed consent through online portal, <https://skoemms.nic.in/>.
27. That, Rs. 20,000/ (twenty thousand only) has been received as consent fee vide Receipt No.656098155 & Bank ID nsl dated 06.04.2026;
28. That, the Board reserves the right to cancel the consent in the event of any environmental problems arising out of your unit;




 (N.W. Tamang, IFS (Retd.)
 Member Secretary
 State Pollution Control Board-Sikkim.
 Nima Wangdi Tamang
 Member Secretary
 State Pollution Control Board
 Sikkim



TEST REPORT

Certificate No.E(S)/26-27/0133

Issue Date: 24 June 2026

Page 1 of 2

Issued to : **M/s. PHED**
 Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.

Your Ref. No. : Letter dtd. 15.06.2026

Description of Sample : Effluent

Mark on Sample : STP Sichey, Zone IV STP

Sample Submitted by the Party on : 19.06.2026

Analysis Started on : 19.06.2026

Analysis completed on : 24.06.2026

Parameter Tested:
pH, TSS and BOD

TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	pH Value	APHA 24th edition-4500H+B	...	7.0	6.5 – 9.0	6.5 – 9.0	5.5 – 9.0
2	Total Suspended Solids (TSS)	APHA 24th edition 2540D	mg/l	28	50 (Max.)	100 (Max.)	100 (Max.)
3	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part – 44) – 2023	mg/l	20	20 (Max.)	30 (Max.)	30 (Max.)

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Dr. R. KARIM)

Technical Manager

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

-: END OF TEST REPORT:-



R. V. BRIGGS & CO. PRIVATE LTD.

ANALYTICAL CONSULTING & TECHNICAL CHEMISTS

(AN ISO 9001:2015 & ISO 45001 : 2018 CERTIFIED COMPANY)

TAHER MANSION, 1ST FLOOR

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E-mail : rvbriggs.kolkata@gmail.com, info@rvbriggs.com

CIN : U51109WB1931PTC007007



TC-12347

TEST REPORT

Certificate No. E(S)/26-27/0133

Issue Date: 24 June 2026

Page 2 of 2

Issued to : M/s. PHED
Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.
Your Ref. No. : Letter dtd. 15.06.2026
Description of Sample : Effluent
Mark on Sample : STP Sichey, Zone IV STP
Sample Submitted by the Party on : 19.06.2026
Analysis Started on : 19.06.2026
Analysis completed on : 21.06.2026

Microbiological Parameter Tested:
Faecal Coliform

MICROBIOLOGICAL TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	Faecal Coliform	APHA 24th Edition 9221E	MPN/100 ml.	< 2	1000 (Max.)	1000 (Max.)	Not specified

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Pijush Kanti Dutta)

Sr. Microbiologist

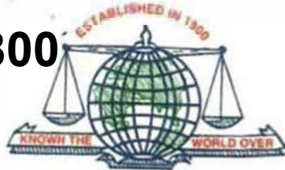
Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

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AKASHTHAKUR
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TEST REPORT

Certificate No.E(S)/26-27/0134

Issue Date: 24 June 2026

Page 1 of 2

Issued to : **M/s. PHED**
 Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.

Your Ref. No. : Letter dtd. 15.06.2026

Description of Sample : Effluent

Mark on Sample : STP Ranipool STP

Sample Submitted by the Party on : 19.06.2026

Analysis Started on : 19.06.2026

Analysis completed on : 24.06.2026

Parameter Tested:
 pH, TSS and BOD

TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	pH Value	APHA 24th edition-4500H+B	...	7.44	6.5 – 9.0	6.5 – 9.0	5.5 – 9.0
2	Total Suspended Solids (TSS)	APIA 24th edition 2540D	mg/l	10	50 (Max.)	100 (Max.)	100 (Max.)
3	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part – 44) – 2023	mg/l	6.7	20 (Max.)	30 (Max.)	30 (Max.)

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Dr. R. KARIM)
 Technical Manager

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

-: END OF TEST REPORT:-



R. V. BRIGGS & CO. PRIVATE LTD.

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E-mail : rvbriggs.kolkata@gmail.com, info@rvbriggs.com

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TEST REPORT

Certificate No.E(S)/26-27/0134

Issue Date: 24 June 2026

Page 2 of 2

Issued to : **M/s. PHED**
Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.
Your Ref. No. : Letter dtd. 15.06.2026
Description of Sample : Effluent
Mark on Sample : STP Ranpool STP
Sample Submitted by the Party on : 19.06.2026
Analysis Started on : 19.06.2026
Analysis completed on : 23.06.2026

Microbiological Parameter Tested:
Faecal Coliform

MICROBIOLOGICAL TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	Faecal Coliform	APHA 24th Edition 9221E	MPN/100 ml.	49	1000 (Max.)	1000 (Max.)	Not specified

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Pijush Kanti Dutta)

Sr. Microbiologist

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

-: END OF TEST REPORT:-



TEST REPORT

Certificate No.E(S)/26-27/0135

Issue Date: 24 June 2026

Page 1 of 2

Issued to : **M/s. PHED**
 Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.

Your Ref. No. : Letter dtd. 15.06.2026

Description of Sample : **Effluent**

Mark on Sample : **STP Syani Zone II**

Sample Submitted by the Party on : 19.06.2026

Analysis Started on : 19.06.2026

Analysis completed on : 24.06.2026

Parameter Tested:
pH, TSS and BOD
TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	pH Value	APHA 24th edition-4500H+B	...	7.40	6.5 – 9.0	6.5 – 9.0	5.5 – 9.0
2	Total Suspended Solids (TSS)	APHA 24th edition 2540D	mg/l	8.8	50 (Max.)	100 (Max.)	100 (Max.)
3	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part – 44) – 2023	mg/l	5.6	20 (Max.)	30 (Max.)	30 (Max.)

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Dr. R. KARIM)

Technical Manager

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

- END OF TEST REPORT:-



R. V. BRIGGS & CO. PRIVATE LTD.

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E-mail : rvbriggs.kolkata@gmail.com, info@rvbriggs.com

CIN : U51109WB1931PTC007007



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TEST REPORT

Certificate No.E(S)/26-27/0135

Issue Date: 24 June 2026

Page 2 of 2

Issued to : M/s. PHED
Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.
Your Ref. No. : Letter dtd. 15.06.2026
Description of Sample : Effluent
Mark on Sample : STP Syant Zone II
Sample Submitted by the Party on : 19.06.2026
Analysis Started on : 19.06.2026
Analysis completed on : 23.06.2026

Microbiological Parameter Tested:

Faecal Coliform

MICROBIOLOGICAL TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	Faecal Coliform	APHA 24th Edition 9221E	MPN/100 ml	06	1000 (Max.)	1000 (Max.)	Not specified

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Pijush Kanti Dutta)

Sr. Microbiologist

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

:- END OF TEST REPORT:-

Abhashthakur

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TEST REPORT

Certificate No.E(S)/26-27/0136

Issue Date: 24 June 2026

Page 1 of 2

Issued to : **M/s. PHED**
 Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.

Your Ref. No. : Letter dtd. 15.06.2026

Description of Sample : Effluent

Mark on Sample : STP Adampool STP

Sample Submitted by the Party on : 19.06.2026

Analysis Started on : 19.06.2026

Analysis completed on : 24.06.2026

Parameter Tested:
 pH, TSS and BOD

TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	pH Value	APHA 24th edition-4500H+B	...	7.04	6.5 – 9.0	6.5 – 9.0	5.5 – 9.0
2	Total Suspended Solids (TSS)	APHA 24th edition 2540D	mg/l	16	50 (Max.)	100 (Max.)	100 (Max.)
3	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part – 44) – 2023	mg/l	12	20 (Max.)	30 (Max.)	30 (Max.)

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Dr. R. KARIM)

Technical Manager

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

-: END OF TEST REPORT:-



R. V. BRIGGS & CO. PRIVATE LTD.

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TC-12347

TEST REPORT

Certificate No.E(S)/26-27/0136

Issue Date: 24 June 2026

Page 2 of 2

Issued to : M/s. PHED
Government of Sikkim, STP Zone 3, Tathangchen, Gangtok, East Sikkim, Pin-737103.
Your Ref. No. : Letter dtd. 15.06.2026
Description of Sample : Effluent
Mark on Sample : STP Adampool STP
Sample Submitted by the Party on : 19.06.2026
Analysis Started on : 19.06.2026
Analysis completed on : 23.06.2026

Microbiological Parameter Tested:

Faecal Coliform

MICROBIOLOGICAL TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	Faecal Coliform	APHA 24th Edition 9221E	MPN/100 ml.	130	1000 (Max.)	1000 (Max.)	Not specified

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Pijush Kanti Dutta)

Sr. Microbiologist

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

:- END OF TEST REPORT:-



TEST REPORT

Certificate No.E(S)/25-26/761

Issue Date: 19 March 2026

Page 1 of 2

Issued to : M/s. PHED
Government of Sikkim
STP Zone -3, Tathangchen - 737103, Gangtok, East Sikkim.

Your Ref. No. : Letter dtd. 11.03.2026

Description of Sample : Effluent

Mark on Sample : STP Outlet

Sample Submitted by the Party on : 16.03.2026

Analysis Started on : 16.03.2026

Analysis completed on : 19.03.2026

Parameter Tested:

pH, TSS, BOD and COD

TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	pH Value	APHA 24th edition-4500H+B	...	8.32	6.5 – 9.0	6.5 – 9.0	5.5 – 9.0
2	Total Suspended Solids (TSS)	APHA 24th edition 2540D	mg/l	13	50 (Max.)	100 (Max.)	100 (Max.)
4	Biochemical Oxygen Demand for 3 days at 27°C (BOD)	I.S. 3025 (Part – 44) – 2023	mg/l	9.0	20 (Max.)	30 (Max.)	30 (Max.)
5	Chemical Oxygen Demand (COD)	APHA 24th edition 5220B	mg/l	35	Not specified	Not specified	250 (Max.)

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(J. Das)

Dy. Technical Manager

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

--: END OF TEST REPORT:--



R. V. BRIGGS & CO. PRIVATE LTD.

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TEST REPORT

Certificate No.E(S)/25-26/761

Issue Date: 19 March 2026

Page 2 of 2

Issued to : M/s. PHED
Government of Sikkim
STP Zone -3, Tathangchen - 737103, Gangtok, East Sikkim.

Your Ref. No. : Letter dtd. 11.03.2026

Description of Sample : Effluent

Mark on Sample : STP Outlet

Sample Submitted by the Party on : 16.03.2026

Analysis Started on : 16.03.2026

Analysis completed on : 18.03.2026

Parameter Tested:
Total Coliform & Faecal Coliform

MICROBIOLOGICAL TEST FINDINGS:

Sl. No.	Test Parameters	Test Method	Unit	Results	Discharge Limit as per Environmental Protection Amendment Rules 2017, MoEF&CC for STP Outlet		Limit as per Environmental Protection Act, MoEF&CC for Effluent discharged into Inland Surface Water
					For Metro Cities	For Non-Metro Cities	
1	Total Coliform	APHA 24th Edition 9221B	MPN/100 ml.	< 2	Not specified	Not specified	Not specified
2	Faecal Coliform	APHA 24th Edition 9221E	MPN/100 ml.	< 2	1000 (Max.)	1000 (Max.)	Not specified

Remarks: The sample of Effluent complies with the Environmental Protection (Amendment) Rules, 2017 (MoEF&CC) for STP Outlet standards (Metro and Non-Metro Cities) and the Environmental Protection Act for effluent discharged into Inland Surface Water in respect of the above mentioned parameters.

Report Verified by

Reviewed & Authorised by

(Pijush Kanti Dutta)

Sr. Microbiologist

Authorised Signatory

For R.V. BRIGGS & CO. (P) LTD.

-: END OF TEST REPORT:-

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Laying of DWC pipes above Power colony area and Ringhim in Mangan



Laying of DI pipes along BAC Sankalang bypass road and PMGSY road in Mangan


Akash Thakur
Assistant Engineer
Mangan District

Akash Thakur
-//TRUE COPY//-


Subhankar Dey
Subordinating Engineer (N.E.,
Public Health Engineering Dept.)
Government of Sikkim



Restoration of road post laying of sewer lines along DAC road, Zilla Bhawan road, Pentok and Mangan school road in Mangan



Restoration of Footpath post laying of sewer lines along DC Quarter footpath, Pentok footpath and Upper Singhik footpath in Mangan


Assistant Engineer
PH
Mangan Sub-Division

Aakashthakur
-//TRUE COPY//-

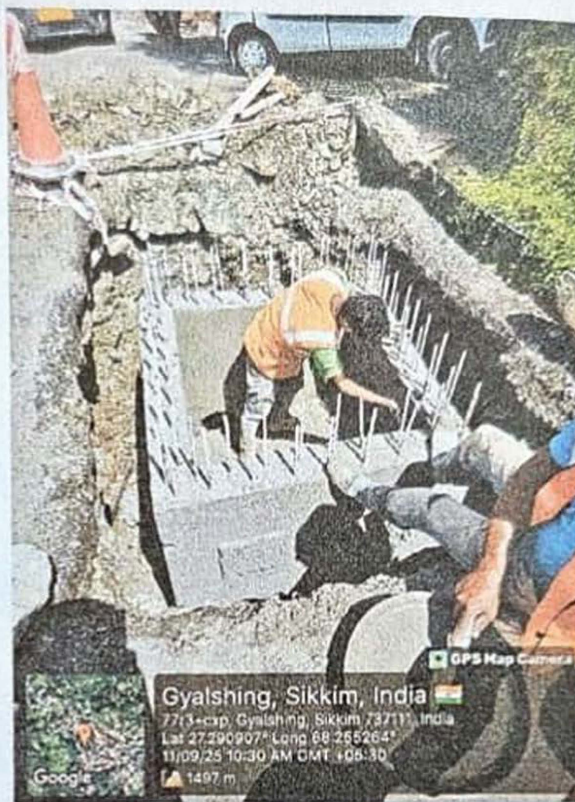
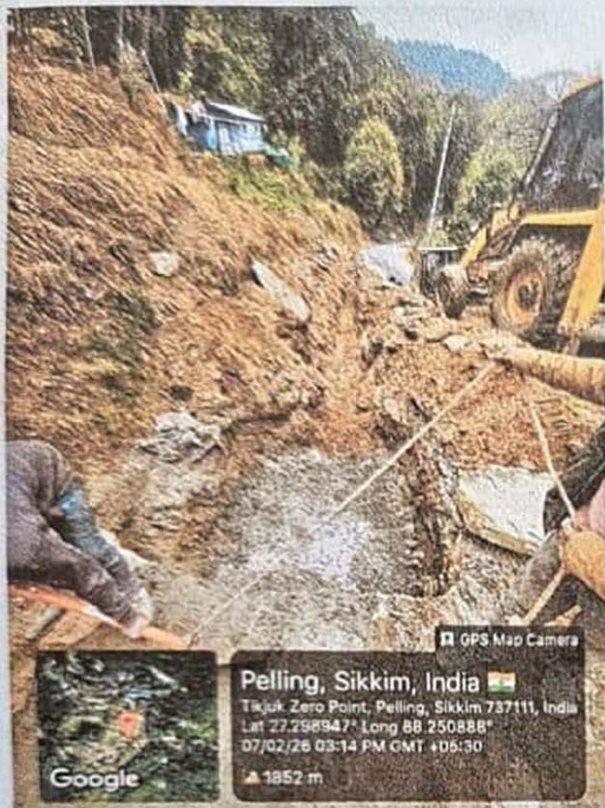

Superintending Engineer (N/E)
Public Health Engineering Dept.
Government of Sikkim



STP site levelling work for Mangan Sewerage System

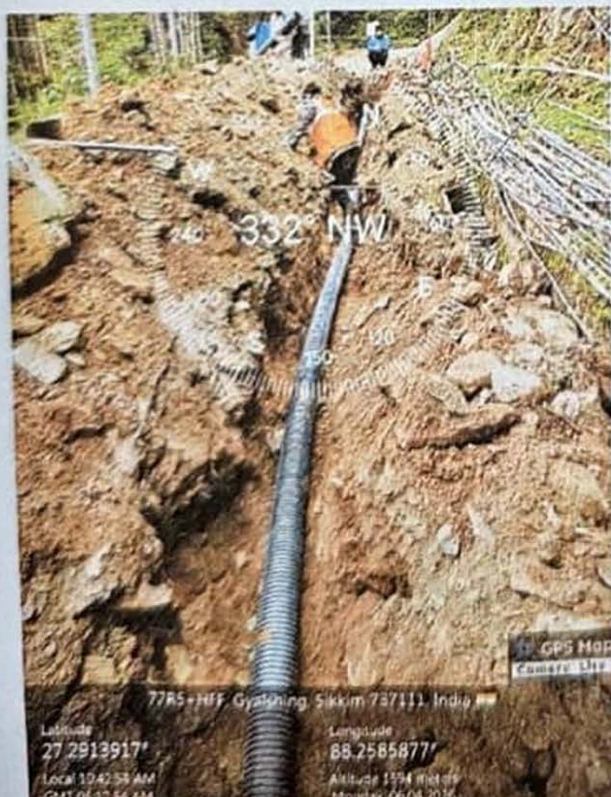
[Signature]
Project Engineer
Department
Mangan Sewerage System

[Signature]
Superintending Engineer (N/E,
Engineering Deptn.
Government of Sikkim



Manhole excavation, soling, C.C works

RCC works in Manhole chamber



Sewerage pipeline excavation works

Sand Cushioning works

Assistant Engineer
Gyalshing Division
PHE Department
Gyalshing, West Sikkim

Aakashthakur
-//TRUE COPY//-

Junior Engineer
PHE Department
Superintending Engineer (S/W)
Public Health Engg. Department